

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA

UNSTARRED QUESTION NO. : 2403
TO BE ANSWERED ON THE 10th August 2026

HASIMARA AND KALAIKUNDA AIRPORTS IN WEST BENGAL

2403. SHRI BISWAJIT SINHA (RAHUL SINHA)

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether AAI has received formal land transfer from Government of West Bengal for the proposed civil enclave at Kalaikunda Air Force Station, for which 38.25 acres of land was sought, stalled over a decade due to previous State Government's refusal;
- (b) status of proposed civil airport at Hasimara Air Force Station, Alipurduar, for which the new State Government has issued an NOC for 37 acres, including from adjoining tea estates and whether AAI has inspected the site and begun DPR preparation; and
- (c) timeline, estimated project cost and routes envisaged for UDAN operationalisation at both airports?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) & (b): The Airports Authority of India (AAI) has requested the State Government of West Bengal to provide 38.25 acres and 38 acres of land for the development of Civil Enclaves at Kalaikunda and Hasimara Air Force Stations, respectively. The requisite land has not been handed over by the State Government.

(c): The timeline for completion of the airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure etc. Kalaikunda and Hashimara Airports, owned by the Indian Air Force (IAF), are included in the list of unserved airports under the UDAN scheme.

The Government has launched the next phase of UDAN scheme on 04.07.2026 for a period of ten years from FY 2026-27 to FY 2035-36 with a total outlay of Rs.28,840 crore with the budgetary support of the Government of India. The scheme envisages for the development of 100 airports and 200 modern helipads in Aspirational districts and Priority Area districts to improve last-mile connectivity and emergency response.

The Scheme adopts a Challenge Mode framework, under which the State Government of West Bengal may nominate Kalaikunda and Hashimara airstrips for development through this framework.
